

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.400/95

Tuesday, this the 21st day of March, 1995.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Saji TK,  
Thykoottathil House,  
Thukalasseri,  
Thiruvalla-1. - Applicant

By Advocate M/s Thampan Thomas and Associates

Vs

1. The Chief General Manager,  
Telecommunication,  
Kerala Circle,  
Trivandrum.
2. The District Engineer,  
Telecommunications,  
Thiruvalla.
3. The Assistant Engineer,  
Crossbar Installation,  
Thiruvalla.
4. The Deputy Superintendent,  
Railway Mail Service,  
Ernakulam Division,  
Ernakulam.
5. KP Philip,  
Assistant Engineer(HRD),  
O/o Telecom District Engineer,  
Thiruvalla. - Respondents

By Advocate Mr TPM Ibrahimkhan, Senior Central Government  
Standing Counsel

O R D E R

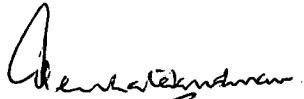
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

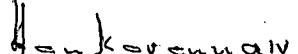
Applicant challenges A2 rejecting his request for engaging him as a Casual Driver. Respondents found that his casual engagement commenced on 16.7.90 and that inspite of 214 days of experience

(after 1.4.85), he was not eligible for appointment. By judgement in OA-1402/93 and connected cases, we have directed the Department to prepare a panel of casual employees for future engagement after inviting claims. Applicant will be free to raise his claims and seek inclusion. We see no justification for entertaining this application.

2. We dismiss the application. No costs.

Dated, the 21st March, 1995.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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